MONTHLY REPORT ON COMMERCIAL COURTS OCTOBER, 2022

Sr.	Name of the Court	Total Disposal in the month	Average Time Taken (in days)			
No.			Filing & Service	Trial & Judgment	Enforcement of Judgment	
CE	NTRAL DISTRICT					
1	SH. SANJEEV KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)-01	59	2	653	49	
2	SH. RAJNEESH KR. GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	36	2	1139	576	
3	MS. ILLA RAWAT, DISTRICT JUDGE (COMMERCIAL COURT)-03	25	2	513.6	0	
4	MS. NISHA SAXENA DISTRICT JUDGE (COMMERCIAL COURT)-04	57	2	630	290	
5	SH. ASHWANI KUMAR SARPAL DISTRICT JUDGE (COMMERCIAL COURT)-05	66	2	440	135	
6	SH. PARAMJIT SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-06	37	2	510	381	
7	MS. KAVERI BAWEJA, DISTRICT JUDGE (COMMERCIAL COURT)-07 (New Court w.e.f. 24.08.2022)	31	2	787	617	
WE	ST DISTRICT					
8	SH. DINESH BHATT, DISTRICT JUDGE (COMMERCIAL)-01	56	2 to 3 days	436	0	
9	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	57	2 to 3 days	498	0	
NE	W DELHI DISTRICT					
10	MS. SANTOSH SNEHI MANN, DISTRICT JUDGE (COMMERCIAL COURT)-01	56	51	335	341	
	SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02	34	44	825	3	
12	SH. SANJIV JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-03	6	10	196	0	
sou	TH DISTRICT					
13	SH. PREM KUMAR BARATHWAL, DISTRICT JUDGE (COMMERCIAL COURT)- 01	57	62	166	365	
	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	37	60	281	90	
15 J	SH. SANJEEV AGGARWAL, DISTRICT IUDGE (COMMERCIAL COURT)-03 (new :ourt w.e.f. 16.09.2022)	It is submitted that this court is a newly constituted Court, which has started functioning w.e.f. 19.09.2022. Cases in this court are being received by way of transfer on day to day basis and the cases are mostly at the misc. Stage of service or completion of pleadings etc. Since the matter are being received and taken up on day basis being the cases transferred to this court and as such, at present the data is insufficient to give a correct estimate of average disposal by this court except, what has been indicated in the CIS. However, in the month of September, total 15 cases were disposed off with time taken for their disposal. It is also relevant to mention here that out of these one constested case on merit, three ex-party Judgment and one order u/o 37 CPC/decree has been passed/disposed off till date.				
16 J	SH. MUKESH KUMAR GUPTA, DISTRICT UDGE (COMMERCIAL COURT)-04 DIGITAL) (new court w.e.f. 16.09.2022)	38	20	45	0	

-	r. Name of the Court Te	Total Disposal	Average Time Taken (in days)				
No.		1 1		Trial & Judgment	Enforcement of		
Concerned in the second				Service		Judgment	

SOUTH-EAST DISTRICT

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17	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)-01	18	60	918.7	90		
18	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	24	60	765	90		
19	SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-03 (new court w.e.f. 16.09.2022)	38	This is newly constituted court functioning w.e.f 17.09.2022. Cases are being received by way of transfer and the cases are mostly at the stage of completion of pleadings, service and etc. 29 new cases has been filed and 38 cases have been disposed off in this court during 01.10.2022 to 31.10.2022. Further, it is submitted that for a proper estimate of the average disposal by this Court, it would be appropriate to wit for the data of at least six months of full functioning of the Court.				
20	MS. ANU GROVER BALIGA, DISTRICT JUDGE (COMMERCIAL COURT)-04 (new court w.e.f. 16.09.2022)	30	It is submitted that this is a newly constituted court and has started functioning w.e.f. 19.09.2022. On an average about 10-12 cases are being received by transfer on a daily basis and most of the cases are at the stage of completion of pleading, service etc. Only 30 cases were disposed off and settled in the month of September, 2022. For the purpose of estimate disposal, it would be appropriate to wait for a few month of functioning of this court.				
21	MS. PREETI AGGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-05 (new court w.e.f. 16.09.2022)	32	This is newly constituted court functioning w.e.f 19.09.2022. Cases are being received by way of transfer from 2 courts and the cases are mostly at the stage of completion of pleadings, service and etc. 26 new cases has been filed and 242 cases have been received by way of transfer in this court during 01.10.2022 to 31.10.2022. Further, it is submitted that for a proper estimate of the average disposal by this Court, it would be appropriate to wit for the data of at least six months of full functioning of the Court.				
22	MS. NIRJA BHATIA, DISTRICT JUDGE (COMMERCIAL COURT)-06 (new court w.e.f. 16.09.2022)	27	This is newly constituted court functioning w.e.f 20.09.2022. Cases are being received by way of transfer and the cases are mostly at the stage of completion of pleadings, service and etc. 11 new cases have been filed and 272 cases have been received by way of transfer in this court during the month of October, 2022. Further, it is submitted that for a proper estimate of the average disposal by this Court, it would be appropriate to wit for the data of at least six months of full functioning of the Court.				
23	SH. RAJESH KUMAR SINGH. DISTRICT JUDGE (COMMERCIAL COURT)-07 (DIGITAL) (new court w.e.f. 16.09.2022)	6	Nil	No Judgement passed in case files for the month of October, 2022. Although, 87 days in an avarage time taken.	68		

EAS	ST DISTRICT				
24	SH. SANJAY SHARMA-I. DISTRICT JUDGE (COMMERCIAL)-01	206	5	792	570
25	SH. CHANDRA SHEKHAR, DISTRICT JUDGE (COMMERCIAL COURT)-02 (new court w.e.f. 24.08.2022)		5	93	261

NORTH-EAST DISTRICT

26 MS. BARKHA GUPTA, DISTRICT JUDGE (COMMERCIAL)	42	1.6	421	289	
²⁶ (COMMERCIAL)					

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		Total Disposal in the month	Average Time Taken (in days)				
Sr. No.			Filing & Service	'Trial & Judgment	Enforcement Judgment	of	
SHA	AHDARA DISTRICT	N					
	SH, BRIJESH KUMAR GARG, DISTRICT JUDGE (COMMERCIAL)-01	23		416.61	659.4		
28	MS. SUKHVINDER KAUR, DISTRICT JUDGE(COMMERCIAL)-02	33		553	406		
29	SH. SURENDER SINGH RATHI, DISTRICT JUDGE (COMMERCIAL COURT)-03	55	1-2 Days	513.87	639.79		
30	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)-04 (new court w.e.f 16.09.2022)	22		666.6	714.25		
	RTH-WEST DISTRICT	1					
31	SH. GURDEEP SINGH, DISTRICT JUDGE	61	5	182	520		
	DRTH DISTRICT	7	1				
32	SH VIRENDER BHATT, DISTRICT JUDGI	E 81	2	590	365		
		1		1	1		
SC 33	SH. PANKAJ GUPTA, DISTRICT JUDG	E 55	5	770	697		
	3 (COMMERCIAL)-01 SH. BHUPESH KUMAR, DISTRICT JUDG (COMMERCIAL COURT)-02 (new court w.e. 24.08.2022)	E f. 15	10	456	402		
3	SH. RAKESH SYAL, DISTRICT JUDG (COMMERCIAL COURT)-03 (new court w.e. 24.08.2022)	E f. 14	7	427	613		